

(h) the reasons for the cases remaining pending for a long period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The rents of the Bombay Port estates were revised by the Port Trust Board with effect from 1-10-82 on the basis of the land value assessed. The structure of rent is related to the value of land which is divided into 36 zones depending upon the land value. For residential use, rent is calculated at 12% of the value and for commercial/Industrial occupations at 15%.

(c) and (d) Yes, Sir. M/s. Kirloskar Consultants Ltd. were appointed as Consultants. A sum of Rs. 8.70 lakhs was paid as Consultancy fee.

(e) and (f) Yes, Sir. 994 suits have been filed following non-acceptance of revised rents by lessees/tenants.

(g) An amount of about Rs. 15 lakhs has been spent so far by the Bombay Port Trust. Except for lessees/tenants who accepted the revised rents, no other cases have been settled so far.

(h) The Bombay Port Trust made efforts from time to time to settle the cases. A compromise offer was given in 1987. However, the Land Users Action Committee did not accept the compromise offer and therefore the offer was withdrawn and the court cases continued.

Bombay port Trust

7081. SHRI MOHAN RAWLE: Will the Minister of SURFACE TRANSPORT be

pleased to state:

(a) whether the post of Deputy Chairman of the Bombay Port Trust is lying vacant;

(b) if so, since when;

(c) the reasons therefor; and

(d) when the post is likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d). The Post of Deputy Chairman, Bombay Port Trust fell vacant during July' 1990 due to the appointment of the then incumbent of the post as Chairman. Action has already been initiated to fill up the vacancy and a new Deputy Chairman will take over as soon the appointments is cleared by the Appointments Committee of the Cabinet.

Branches of Nationalised Banks in Kerala

7082. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state the total number of branches of nationalised banks functioning in Kerala at present and the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH As at the end of June, 1991, 1623 branches of Public Sector Banks were functioning in Kerala. The time and labour involved in collecting the names and locations of branches bank-wise may not be commensurate with the objectives to be achieved. However, the district-wise distribution of bank branches in the State of Kerala is as under:-

<i>Name of District</i>	<i>No. of branches</i>
1. Alleppey	114
2. Cannanore	98
3. Ernakulam	258